

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO.659  
TO BE ANSWERED ON 18<sup>TH</sup> NOVEMBER, 2016**

**DEVELOPMENT AND PROMOTION OF AYUSH**

**659. DR. SANJAY JAISWAL:  
SHRI B. SRIRAMULU:  
SHRI PINAKI MISRA:  
SHRI ARJUN LAL MEENA:  
DR. BANSHILAL MAHATO:  
SHRI K. PARASURAMAN:  
SHRI VISHNU DAYAL RAM:  
SHRI V. ELUMALAI:  
SHRI OM BIRLA:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the details of various hospitals/ dispensaries/institutions functioning at present under the AYUSH system of medicine in the country, State/UT-wise and stream-wise;
- (b) the target fixed and achievement made under various Centrally Sponsored Schemes and Central Sector Schemes being implemented for the development and promotion of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) during each of the last three years and current year, State/UTwise and stream-wise;
- (c) the details of the funding pattern along with the funds earmarked, released and utilised under each of the scheme during the said period, State/UT-wise and streamwise;
- (d) whether the Government is implementing any scheme for providing financial assistance for research projects in the field of traditional medicines by individual or private organisations, if so, the details thereof along with the total number of individual project proposals received by the Government;
- (e) whether the uses of heavy metals in Ayurveda medicines/AYUSH products have been reported, if so, the reaction of the Government thereto; and
- (f) whether the Government proposes new health policy to accord adequate importance to AYUSH system in the country, if so, the details thereof along with other measures taken/proposed to be taken to achieve great success under National AYUSH Mission?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

- (a) The details of various hospitals/ dispensaries/institutions functioning at present under the AYUSH systems of medicine in the country, State/UT-wise and stream-wise, as on 01.04.2015 is enclosed as **Annexure –I**.

- (b) The schemes of the Ministry of AYUSH are demand driven. The proposals are received from various State/UT Governments and other agencies and funds are released subject to viability of projects and availability of funds. The achievements during each of the last three years and current year, State/UT wise and stream-wise are at **Annexure-II**. However, under Central Sector Schemes the releases are not made State/UT wise.
- (c) The funding pattern of Central Sector Schemes is on 100% basis. However for the Centrally Sponsored Schemes, the funding pattern during the last three years and current year is as follows:
- (i) 2013-14 and 2014-15 (upto 28th September 2014): The funding pattern under the erstwhile Centrally Sponsored Schemes of Development of AYUSH Hospitals & Dispensaries was in the ratio of 75:25 between Central and States except for NE States and three hilly States of Himachal Pradesh, Uttarakhand, Jammu and Kashmir, where the Grant-in-aid component from Government of India was 90% and remaining 10% is the State contribution. In respect of other erstwhile Centrally Sponsored Schemes viz. Development of Institutions, National Mission on Medicinal Plants and Drug Quality Control, the Central funding was on 100% basis.
- (ii) For 29<sup>th</sup> September 2014 to 28<sup>th</sup> October, 2015: The funding pattern under National AYUSH Mission which included AYUSH Services, Educational Institutions and Quality Control of ASU&H Drugs was in the ratio of 90:10 between Central and States for special Category States (NE States and three hilly States of Himachal Pradesh, Uttarakhand, Jammu and Kashmir) towards all components under the scheme. For other States/UTs the sharing pattern was 75:25 between Centre and States. In respect of Medicinal Plants, this component is financed on 100% by Central Government in North Eastern States and hilly State of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where as in other states it is shared in the ratio of 90:10 between Central and State.
- (iii) After 28<sup>th</sup> October, 2015: The funding pattern of Centrally Sponsored Scheme for all components of National AYUSH Mission (including Medicinal Plants) has been revised in the ratio of 60:40 between Central and States, while it is in the ratio of 90:10 for 8 North East States and 3 Himalayan States (Jammu Kashmir, Uttarakhand and Himachal Pradesh). The UTs are funded 100% by the Central Government.

The State/UT wise funds earmarked, released and utilized during the last three years and current year is attached at **Annexure-II**. However, under Central Sector Schemes the releases are not made State/UT wise.

(d) : The Ministry of AYUSH runs a scheme namely Extra Mural Research (EMR) scheme designed to encourage Research & Development in priority areas based on disease burden in alignment to national health programmes. Following are eligible for the grant under the Scheme:-

- Medical, scientific and research & development Institutions, Universities/Institutional departments in Government & Private Sector with adequate infrastructure & technical expertise.
- Good Manufacturing Practices (GMP) compliant industries of Ayurveda, Siddha, Unani & Homoeopathy (ASU&H) drugs both in public & private sector with research & development facilities.

The grant-in-aid is provided to the institutions and not to any individual. During current year, 240 project proposals have been received from private organisations by the Central Government.

(e) There is a specific category of herbo mineral or metallic Ayurvedic medicines called Rasaushadies or Rasa yoga. Many of such medicines make use of heavy metals like Mercury, Arsenic and Lead as ingredients after subjecting them to a series of processes called Shodana, Marana, Amritkaram etc. to render them safe and therapeutically effective. Heavy metals in Ayurvedic formulations are not present in free elemental forms but in complex compounds and it is the synergy of various ingredients and use of purification and detoxification techniques that makes the formulation compatible to the body system for therapeutic action with judicious consumption. Permissible limits of heavy metals are defined in the Ayurvedic Pharmacopoeia and are not applicable to Rasaushadhies. The Government has issued directions to the States and Central Government Health Scheme (CGHS) to accept supply of ASU&H medicines with batch wise quality analysis from an approved laboratory/ National Accreditation Board for Testing and Calibration Laboratories (NABL) accredited Laboratory.

(f) Realizing the potential of AYUSH Services is an important policy directive taken forward by the Government of India. National ASYUSH Mission has been launched for overall strengthening of AYUSH network in the public sector with focus on AYUSH services, Development of infrastructural facilities of teaching institutions, improving quality control of drugs, capacity building and community based preventive and promotive interventions.

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## Annexure-I

### State wise/System wise Number of AYUSH Hospitals as on 1-4-2015

S. No.	State / UT	Ayurveda	Unani	Siddha	Yoga	Naturopathy	Homoeopathy	Sowa - Rigpa	Total
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
<b>A. States/Union Territories</b>									
1	Andhra Pradesh	3	2	0	0	0	3	0	8
2	Arunachal Pradesh	9	0	0	0	0	1	0	10

3	Assam	1	0	0	0	0	3	0	4
4	Bihar	5	1	0	0	0	2	0	8
5	Chhattisgarh	10	1	0	1	0	3	0	15
6	Delhi	2	1	0	0	0	2	0	5
7	Goa	1	0	0	0	0	1	0	2
8	Gujarat	41	0	0	0	6	16	0	63
9	Haryana	9	1	0	0	0	1	0	11
10	Himachal Pradesh	30	0	0	0	1	0	0	31
11	Jammu & Kashmir	1	1	0	0	0	0	0	2
12	Jharkhand	1	0	0	0	0	4	0	5
13	Karnataka	169	19	0	3	9	27	0	227
14	Kerala	126	0	2	0	2	31	0	161
15	Madhya Pradesh	21	0	0	0	0	2	0	23
16	Maharashtra	63	6	0	0	0	46	0	115
17	Manipur	0	2	0	0	13	7	0	22
18	Meghalaya	3	0	0	0	0	7	0	10
19	Mizoram	0	0	0	0	0	8	0	8
20	Nagaland	0	0	0	0	0	2	0	2
21	Odisha	8	0	0	0	0	6	0	14
22	Punjab	5	0	0	0	0	4	0	9
23	Rajasthan	118	11	0	1	2	0	0	132
24	Sikkim	1	0	0	0	0	0	0	1
25	Tamil Nadu	2	1	271	1	0	1	0	276
26	Tripura	2	0	0	0	0	2	0	4
27	Uttar Pradesh	1771	204	0	0	0	8	0	1983
28	Uttarakhand	402	2	0	0	0	1	0	405
29	West Bengal	5	1	0	0	0	12	0	18
30	A&N Island	1	1	1	1	1	1	0	6
31	Chandigarh	1	0	0	0	0	1	0	2
32	D&N Haveli	0	0	0	0	0	0	0	0
33	Daman& Diu	0	0	0	0	0	0	0	0
34	Lakshadweep	0	0	0	0	0	0	0	0
35	Puducherry	0	0	0	0	0	0	0	0
36	Telangana	7	3	0	0	1	5	0	16
	<b>TOTAL(A)</b>	<b>2818</b>	<b>257</b>	<b>274</b>	<b>7</b>	<b>35</b>	<b>207</b>	<b>0</b>	<b>3598</b>
	B. CGHS & Central Government Organizations	15	8	5	0	1	5	0	34
	<b>TOTAL(A+B)</b>	<b>2833</b>	<b>265</b>	<b>279</b>	<b>7</b>	<b>36</b>	<b>212</b>	<b>0</b>	<b>3632</b>

Source: State Governments & concerned agencies.

**Annexure-II**

**Status of funds earmarked, released and utilized under erstwhile Centrally Sponsored Scheme for Development of AYUSH Hospitals & Dispensaries for the year 2013-14, State-UT-wise**

**Rs. in Lakhs**

<b>Sl. No.</b>	<b>Name of the State / UT</b>	<b>Allocation of Central Share during 2013-14</b>	<b>Central Share approved during 2013-14</b>	<b>Grant -in-aid Released during 2013-14</b>	<b>Utilization</b>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>
1)	Andhra Pradesh	1,658.38	-	-	-
2)	Arunachal Pradesh	90.00	-	-	-
3)	Assam	1,998.92	-	-	-
4)	Bihar	2,643.24	-	-	-
5)	Chhattisgarh	750.40	-	-	-

			-	-	
6)	Gujarat	1,182.76	-	-	-
7)	Haryana	496.60	-	-	-
8)	Himachal Pradesh	201.45	-	-	-
9)	Jammu & Kashmir	368.70	-	-	-
10)	Jharkhand	968.58	-	-	-
11)	Karnataka	1,197.39	-	-	-
12)	Kerala	653.98	-	-	-
13)	Madhya Pradesh	1,848.59	-	-	-
14)	Meghalaya	190.09	-	-	-
15)	Manipur	174.55	-	-	-
16)	Mizoram	90.00	-	-	-
17)	Maharashtra	2,201.09	-	-	-
18)	Nagaland	127.02	-	-	-
19)	Odisha	1,068.13	-	-	-
20)	Punjab	542.65	-	-	-
21)	Rajasthan	1,747.34	-	-	-
22)	Tripura	235.43	-	-	-
23)	Tamil nadu	1,413.01	-	-	-
24)	Telangana	-	-	-	-
25)	Uttrakhand	297.24	-	-	-
26)	Uttar Pradesh	5,082.06	-	-	-
27)	West Bengal	1,789.26	-	-	-
28)	Sikkim	90.00	-	-	-
29)	Delhi	328.15	-	-	-
30)	Goa	75.00	15.00	15.00	-
31)	Andaman & Nicobar	75.00	67.62	67.62	-

	Islands				
32)	Dadra & Nagar Haveli	75.00	-	-	-
33)	Daman & Diu	75.00	-	-	-
34)	Lakshadweep	75.00	-	-	-
35)	Puducherry	75.00	-	-	-
36)	Chandigarh	75.00	-	-	-
	<b>Total</b>	<b>29,960.00</b>	<b>82.62</b>	<b>82.62</b>	-

Note:- 1. Grant-in-aid could not be released to most of States / UTs due to pending Utilization Certificates.

**Status of funds earmarked, released and utilized under National AYUSH Mission (NAM)  
for the year 2014-15, State/UT-wise**

**Rs. In lakhs**

Sl. No.	Name of The State	Allocation of Central Share during 2014-15	Central Share of approved during 2014-15	Initial installment of Grant-in-aid released during 2014-15	Utilization*
1)	Andhra Pradesh	859.854	859.856	309.925	-
2)	Arunachal Pradesh	171.662	171.248	101.135	-
3)	Assam	1068.941	1068.357	668.979	-
4)	Bihar	2755.399	0	-	-
5)	Chhattisgarh	872.845	830.67	281.413	-
6)	Gujarat	956.665	909.886	332.393	-
7)	Haryana	640.56	612.807	213.589	-
8)	Himachal Pradesh	273.885	0	-	-
9)	Jammu & Kashmir	666.851	618.46	226.268	-

10)	Jharkhand	981.409	0	-	-
11)	Karnataka	1043.578	1041.592	359.116	-
12)	Kerala	716.184	712.548	254.670	-
13)	Madhya Pradesh	2070.764	1948.918	644.938	-
14)	Meghalaya	247.131	228.047	134.647	-
15)	Manipur	426.061	373.218	226.813	-
16)	Mizoram	228.263	190.125	116.270	-
17)	Maharashtra	1555.779	1480.604	534.670	-
18)	Nagaland	388.945	191.728	115.613	-
19)	Odisha	1322.567	1322.57	471.723	-
20)	Punjab	604.063	585.289	316.000	-
21)	Rajasthan	1862.295	1768.789	638.065	-
22)	Tripura	390.955	381.486	238.115	-
23)	Telangana	690.976	690.979	330.000	-
24)	Tamil nadu	1038.32	0	-	-
25)	Uttrakhand	471.683	437.457	284.000	-
26)	Uttar Pradesh	5085.82	0	-	-
27)	West Bengal	1438.554	1371.688	471.230	-
28)	Sikkim	152.33	110.12	66.428	-
29)	Delhi	399.306	399.305	132.707	-
30)	Goa	381.676	0	-	-
31)	Andaman & Nicobar Islands	414.771	151.94	-	-
32)	Dadra & Nagar Haveli	164.857	0	-	-
33)	Daman & Diu	209.396	0	-	-
34)	Lakshadweep	191.611	189.398	-	-
35)	Puducherry	119.544	72.525	60.000	-



36)	Chandigarh	66.5	-	-	-
<b>Total</b>		<b>30,930.000</b>	<b>18,719.610</b>	<b>7,528.707</b>	

\* States/UTs are in the process of Utilization of the grant.

**Status of funds earmarked, released and utilized under National AYUSH Mission (NAM)  
for the year 2015-16, State/UT-wise**

**Rs in lakhs**

<b>Sl. No.</b>	<b>Name of The State</b>	<b>Allocation of Central Share during 2015-16</b>	<b>Final Grant-in-aid released against SAAP 2014-15 during 2015-16</b>	<b>Central Share of Approved during 2015-16</b>	<b>Grant-in aid Released</b>	<b>Total Grant-in-aid Released during 2015-16</b>
<i>1</i>		<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6(3+5)</i>
1)	Andhra Pradesh	900.693	549.931	890.483	850.452	1,400.38
2)	Arunachal Pradesh	199.982	70.113	457.446	457.441	527.55
3)	Assam	1270.051	399.378	1,011.13	1,011.13	1,410.51
4)	Bihar	2663.677	-	2,066.89	313.975	313.98
5)	Chhattisgarh	1027.007	549.257	786.736	309	858.26
6)	Gujarat	1130.817	577.493	867.759	215.2	792.69
7)	Haryana	713.774	399.218	541.192	180.573	579.79
8)	Himachal Pradesh	496.251	-	425.571	421.48	421.48
9)	Jammu & Kashmir	474.049	392.192	460.766	399.958	792.15
10)	Jharkhand	969.402	-	672.734	624.723	624.72
11)	Karnataka	923.196	682.476	920.798	877.777	1,560.25
12)	Kerala	851.184	457.878	848.47	815.9	1,273.78
13)	Madhya Pradesh	2064.515	1,303.980	2,005.47	1,949.36	3,253.34
14)	Meghalaya	309.635	93.400	281.719	281.719	375.12
15)	Manipur	486.509	146.405	682.399	682.396	828.80
16)	Mizoram	349.968	73.855	331.838	331.838	405.69
17)	Maharashtra	1385.245	945.934	865.986	336.8	1,282.73
18)	Nagaland	483.359	76.115	799.983	796.98	873.10
19)	Odisha	1262.531	850.847	1,084.54	1,014.43	1,865.28

20)	Punjab	602.763	269.289	414.229	30.218	299.51
21)	Rajasthan	1778.285	1,130.724	1,751.18	1,688.88	2,819.61
22)	Tripura	294.512	143.371	328.983	328.983	472.35
23)	Telangana	748.878	360.979	746.964	730.484	1,091.46
24)	Tamil nadu	971.501	-	687.273	87.7	87.70
25)	Uttrakhand	487.251	153.457	485.554	467.781	621.24
26)	Uttar Pradesh	4843.104	-	4,878.44	4,539.27	4,539.27
27)	West Bengal	1216.025	900.458	1,152.97	1,024.39	1,924.85
28)	Sikkim	245.985	43.692	564.463	564.459	608.15
29)	Delhi	355.506	266.598	327	327	593.60
30)	Goa	469.849	-	339.13	118.725	118.73
31)	Andaman & Nicobar Islands	131.069	151.777	127.816	-	151.78
32)	Dadra & Nagar Haveli	255.561	-	91.797	-	-
33)	Daman & Diu	328.328	-	54.654	-	-
34)	Lakshadweep	252.055	189.223	166.5	-	189.22
35)	Puducherry	135.014	12.525	131.663	131.65	144.18
36)	Chandigarh	622.469	-	451.69	-	-
<b>Total</b>		<b>31,700.000</b>	<b>11,190.565</b>	<b>28,702.216</b>	<b>21,910.683</b>	<b>33,101.248</b>

\* States/UTs are in the process of Utilization of the grant.

**Status of funds earmarked, released and utilized under National AYUSH Mission (NAM) for the year 2016-17, State/UT-wise**

**Rs. In lakhs**

Sl. No.	Name of The State	Allocation of Central Share for the year 2016-17	Grant-in-aid released against SAAP 2015-16 during 2016-17	Central Share approved for the year 2016-17	Grant-in-aid released for the year 2016-17	Total Grant-in-aid released during 2016-17	Utilization*
Sl. No.	1	2	3	4	5	6(3+5)	
1)	Andhra Pradesh	1,013.500	40.031	1,013.500	993.075	1,033.106	
2)	Arunachal Pradesh	354.400		354.400	354.400	354.400	
3)	Assam	1,380.200		1,451.649	1,451.649	1,451.649	
4)	Bihar	3,630.200	1,752.914		-	1,752.914	
5)	Chhattisgarh	1,143.500	347.076		-	347.076	
6)	Gujarat	1,153.700	652.559	880.487	788.125	1,440.684	
7)	Haryana	643.400	360.619	643.400	584.989	945.608	
8)	Himachal Pradesh	472.500	4.091	472.500	463.879	467.970	
9)	Jammu & Kashmir	734.100	60.808	698.376	593.403	654.211	
10)	Jharkhand	1,378.200	48.011		-	48.011	
11)	Karnataka	1,223.600	43.020	1,016.683	962.679	1,005.699	
12)	Kerala	889.900	32.570	858.634	804.274	836.844	
13)	Madhya Pradesh	2,622.600	56.114	2,374.596	2,118.551	2,174.665	
14)	Manipur	577.500		577.500	577.487	577.487	
15)	Meghalaya	435.600		307.426	-	-	
16)	Mizoram	349.000			307.425	307.425	
17)	Maharashtra	1,961.500	529.186		-	529.186	
18)	Nagaland	421.000			-	-	
19)	Odisha	1,620.400	70.103	1,031.198	1,031.198	1,101.301	
20)	Punjab	788.600	384.011	761.240	676.817	1,060.828	
21)	Rajasthan	2,491.500	62.301	2,162.908	1,925.654	1,987.955	
22)	Tripura	429.100			-	-	
23)	Telangana	791.400	16.480	791.283	778.793	795.273	
24)	Tamil nadu	1,326.000	599.573	1,199.216	1,045.005	1,644.578	
25)	Uttarakhand	551.100	17.773	551.100	489.041	506.814	
26)	Uttar Pradesh	6,513.000	339.167	6,513.000	5,637.621	5,976.788	
27)	West Bengal	1,673.000	128.574	1,169.482	1,060.114	1,188.688	
28)	Sikkim	253.200		223.039	223.039	223.039	
29)	Delhi	397.200			-	-	
30)	Goa	218.300	220.405	215.556	201.160	421.565	
31)	Andaman & Nicobar Islands	356.800			-	-	
32)	Dadra & Nagar Haveli	512.600	9.297		-	9.297	
33)	Daman & Diu	603.800			-	-	
34)	Lakshadweep	508.100			-	-	
35)	Puducherry	202.800		165.889	165.889	165.889	
36)	Chandigarh	318.700				-	
<b>Total</b>		<b>39940.000</b>	<b>5774.683</b>	<b>25433.062</b>	<b>23234.267</b>	<b>29008.950</b>	

\* States/UTs are in the process of Utilization of the grant.



**State -wise details of funds allocated/ released/ utilized under Centrally Sponsored Scheme of "National Mission of Medicinal Plants" during the years 2013-14 and 2014-15**

(Rs. in lakhs)

S. No	Name of State	2013-14			2014-15		
		fund allocated	Fund released	Fund utilized	Fund allocated	Fund released	Fund utilized
1	<b>Andhra Pradesh</b>	1016.35	963.63	708.60111	1673.41	1200.61	500.23857
2	<b>Arunachal Pradesh</b>	158.2	118.65	118.65	328.57	-	-
3	<b>Assam</b>	386.38	-	-	-	-	-
4	<b>Bihar</b>	93.27	-	-	-	-	-
5	<b>Chhattisgarh</b>	-	-	29.94307 ( fund utilized from the grant released during 2011-12)	-	-	-
6	<b>Gujarat</b>	-	-	-	172.25	172.25	-
	<b>Goa</b>	-	-	-	-	-	-
7	<b>Haryana</b>	228.19	171.14	42.37	116.67	87.5	31.81
8	<b>Himachal Pradesh</b>	97.54	97.54	-	-	-	-
9	<b>Jammu &amp; Kashmir</b>	-	-	44.936 ( fund utilised from the grant released during 2009-10)	-	-	-
10	<b>Jharkhand</b>	327.31	-	-	348.57	-	-
11	<b>Karnataka</b>	216.71	216.71	134.1522	147.76	110.82	68.163
12	<b>Kerala</b>	352.36	264.27	264.27	599.41	-	-
13	<b>Madhya Pradesh</b>	539.01	526.43407	364.30046	676.41	507.3	2.87
14	<b>Maharashtra</b>	913.21	682.44	608.21685	786.51	589.88	400
15	<b>Manipur</b>	105.96	105.96	105.96	73.06	73.06	73.06
16	<b>Meghalaya</b>	75.99	-	-	172.62	172.62	-
17	<b>Mizoram</b>	18.28	18.28	18.28	57.72	57.72	57.72
18	<b>Nagaland</b>	175.88	175.88	175.88	136.08	102.06	102.06
19	<b>Orissa</b>	150.66	150.66	99.89495	247.35	191.53	-
20	<b>Punjab</b>	-	-	-	-	-	-
21	<b>Rajasthan</b>	28.87	28.87	2.75	42.51	42.51	11.06
22	<b>Sikkim</b>	137.59	137.59	97.74	117.09	77.24	103.05592
23	<b>Tamil Nadu</b>	1078.59	1022.6698	1078.28 (1022.6698 lakh actual released 2013-	928.56	926.57	926.568

				14 + Rs. 55.6102 unspent balance of 2011-12)			
24	<b>Telangana</b>	-	-	-	-	-	374.897 (utilized out of Rs. 531.21 lakh released by Andhra Pradesh to Telangana)
25	<b>Tripura</b>	93.13	-	-	53.23	53.23	-
26	<b>Uttar Pradesh</b>	852.65	424.36	25.41213	434.07	-	174.3
27	<b>Uttarakhand</b>	278.86	278.86	273.55697	202.03	202.03	191.8825
28	<b>West Bengal</b>	56.96	-	243.70717 (fund utilised from the grant released during 2010-11)	-	-	-
	<b>Total</b>	<b>7381.9500</b>	<b>5383.94</b>	<b>4436.90</b>	<b>7313.88</b>	<b>4566.93</b>	<b>3017.6850</b>

**Note: The scheme has been merged in National AYUSH Mission (NAM). From financial year 2015-16 onwards funds are being released under NAM.**